

1	2	3	4	5
21.	Maharashtra	0.1438	81.3737	24.2033
22.	Manipur	0.0000	0.0000	0.0000
23.	Meghalaya	0.0000	0.0230	0.0551
24.	Mizoram	0.0000	0.0000	0.0000
25.	Nagaland	0.0000	0.0000	0.0000
26.	Odisha	0.0000	0.0000	0.0000
27.	Puducherry	0.0000	0.0000	0.0000
28.	Punjab	0.0000	5.3962	78.8769
29.	Rajasthan	1.4270	0.4680	0.0511
30.	Sikkim	0.0000	0.0069	0.0000
31.	Tamil Nadu	25.2636	1.1736	7.3587
32.	Tripura	0.0000	0.0000	0.0000
33.	Uttar Pradesh	0.9060	44.5777	0.1467
34.	Uttarakhand	0.0243	0.0781	0.0090
35.	West Bengal	0.0000	0.0020	30.7240
GRAND TOTAL		76.8831	150.8205	1182.0078

Non-completion of Tanakpur-Tawaghat motorway

†2232. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DEFENCE be pleased to state:

(a) the date-wise details of the number of incidents of infiltration by China into northern and north-eastern borders of India;

(b) whether the Minister considers Pithoragarh border of Uttarakhand State safe from China;

(c) if not, the detailed reasons for not completing the Tanakpur-Tawaghat

†Original notice of the question was received in Hindi.

motorway, which is very important in view of security concerns by Border Roads Organisation (BRO) from 1963 till date; and

(d) the year-wise details of the amount provided for construction of the above said motorway from 1963 till date?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) No infiltration has taken place along the India-China border/LAC. Due to differing perceptions of LAC and both sides patrolling up to their respective perceptions, transgressions do occur. Specific incidents of transgressions along the LAC are taken up with the Chinese side through well established mechanisms like border personnel meeting, flag meetings, Working Mechanism on Consultation and Coordination on India-China Border Affairs and diplomatic channels.

(b) Government is seized of the security imperatives of the country and reviews the threat perception from time to time. Necessary steps to secure border areas are in place for ensuring the national security concerns through development of infrastructure, including rails, roads and forward air fields, as well as building the operational capabilities of the Armed Forces.

(c) The road Tanakpur-Tawaghat was taken over from State PWD by BRO in 1963 and construction/improvement to class-9 specifications was completed. During 2004, the road was approved for improvement to NHDL specifications. Out of 256.80 Kms held with BRO double laning of 56.08 km has been completed and work on 56 kms sanctioned and under execution in various stages. Forest clearance and land acquisition for balance 144.72 kms is in progress with State Government.

(d) Available details of amount provided for construction of this road sector are as follows:

Year	Fund allotment (Rs. in Lacs)	Expenditure (Rs. in Lacs)
1	2	3
1966-2007	3666.44	3666.44
2007-2008	742.15	708.74
2008-2009	3583.85	3583.85
2009-2010	4675.85	4675.85

1	2	3
2010-2011	5704.29	5046.25
2011-2012	4041.58	4041.58
2012-2013	3370.63	3370.63
2013-2014	4395.00	2379.66

(Up to January, 2014)

**Investigation into sub-standard foodstuff
supplied to soldiers**

2233. SHRI VIJAY JAWAHARLAL DARDA: Will the Minister of DEFENCE be pleased to state:

(a) whether any investigation has been done to fix responsibility regarding supply of sub-standard foodstuff and rations often past expiry dates to soldiers deployed to defend our frontiers;

(b) whether this is systemic failure or man-made aberration;

(c) whether revamping procurement procedures, expanding the vendor base and computerizing the inventory managements, both at the supply end receipt store are being done so as to save defence or civilian consumers from such a menace; and

(d) whether any nexus has been discovered where corrupt defence officers in collusion with dishonest vendors and officials of Food Department were behind such sub-standard supplies?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (d) No sub-standard food stuff or expired rations has been supplied to the soldiers.

To ensure the quality and nutrition of food items, every item of ration is pre-checked either at Composite Food Laboratories (CFLs) at Delhi, Mumbai and Jammu or at Food Inspection Units (FIUs) at Lucknow, Bengdubi, Chennai and Guwahati.

Improvement of supply of rations is a continuous process.

No case of sub-standard supplies and nexus between defence officers, dishonest vendors and officials of Food Department has been reported in the recent past.